

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 12.00 PM ON 4.5.2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/155/IB/2018
IN
PETITION NUMBER : TCP/10/ (IB)/2017
NAME OF THE PETITIONER(S) : SEW INFRASTRUCTURE LTD
NAME OF THE RESPONDENT(S) : NAGARJUNA OIL CORPORATION LTD & 5 ORS
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	P. Gurusdhan	Counsel for R1 / RP	P. Gell
2.	Harshavardhan	Counsel R4-R6	[Signature]

ORDER

Counsel for R1/RP present. Counsel for R4 to R6 present. Both parties prayed time for making submissions. At request, time is extended. Put up on 22.05.2018 at 10.30 A.M.

(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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